HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

ROC.No.507/2020-Estt., Dated 30.12.2020

CORRIGENDUM

Ref: High Court's Proceedings Order ROC.No.507/2020-Estt., dated 29-12-2020.

Sri A. Pavan Kumar, Principal Junior Civil Judge, Sattenapalli, who is directed to work in High Court of Andhra Pradesh, stands relieved of his duties in High Court of Andhra Pradesh in the afternoon of 02-01-2021 instead of 31-12-2020 as ordered in the proceedings cited.

REGISTRAR GENERAL

To

The Officer - concerned.

Copy to:

- 1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble the Chief Justice)
- 2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Principal District and Sessions Judge, Guntur.
- 6. The I Addl. Junior Civil Judge, Sattenapalli.